

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/60(CHE)2022
NAME OF THE PETITIONER : The Roc
NAME OF THE RESPONDENT(S) : Obotap E Solutions Pvt Ltd
UNDER SECTION : Sec 271-272 of CA, 2013

ORDER

Ld. Counsel Mr.Avinash Krishnan Ravi appears for the Petitioner. None appears for Income Tax Department.

Ld. Counsel for the Petitioner submits that paper publication has been effected in Makkal Kural, however, response from the Respondents including IT Department is awaited.

At request, list the Petition on **01.11.2023** for hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**